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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 176/241-242/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Hitesh Bhikubhai Patel.
V/s.
Hetshti Dairy Pvt Ltd.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|---------------------------------|--------------|
| 1. | KUNJAL DALAL | PCS | Resp. 2 | KUNJAL DALAL |
| 2. | DHIREN R. DAVE | PCS | 8 R - S in person Petitioner | LD |

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent No.2 and for Respondent no. 5 as "in person". None present for other Respondents.

Heard arguments of Learned PCS for petitioner and Learned PCS for Respondents no. 2 and 5.

Learned PCS for Respondent pointed out that this petition is barred by limitations apart from other objections.

There are no pleadings in the petition on the limitation aspect. Petitioner to explain how the petition is within time.

List the matter on 23.01.2018.

Manoran
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

Bikki Raveendra Babu
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL